

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9959 OF 2020

PETITIONERS:

JOE JOSEPH, AGED 49, S/O. M.D.JOSEPH,
FLAT NO. A-63, ASHOKA APARTMENT,
SHANMUGHAM ROAD, HIGH COURT JN,
MARINE DRIVE, ERNAKULAM: 682 031.

BY ADV. SRI.ELVIN PETER P.J.
SRI.K.R. GANESH

RESPONDENTS:

1. UNION OF INDIA, REPRESENTED BY ITS SECRETARY
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE,
INDIRA PARYAVARANBHAWAN,
JORBHAH ROAD, NEW DELHI-110 003.
2. KERALA COASTAL ZONE MANAGEMENT AUTHORITY,
REPRESENTED BY ITS SECRETARY,
DIRECTORATE OF ENVIRONMENT AND CLIMATE CHANGE,
4TH FLOOR, KSRTC BUS TERMINAL, THAMPANOR,
THIRUVANANTHAPURAM - 695001.
3. STATE WETLAND AUTHORITY KERALA (SWAK)
REPRESENTED BY ITS SECRETARY,
4TH FLOOR, KSRTC BUS TERMINAL, THAMPANOR
THIRUVANANTHAPURAM - 695001.
4. STATE OF KERALA, REPRESENTED BY ITS SECRETARY
LOCAL SELF GOVERNMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695001.
5. KOCHI METROL RAIL LIMITED,
REPRESENTED BY ITS MANAGING DIRECTOR
8TH FLOOR, REVENUE TOWER, PARK AVENUE
KOCHI-682011.

6. M/S. MARY MATHA INFRASTRUCTURE PRIVATE LIMITED,
REPRESENTED ITS MANAGING DIRECTOR
MARY MATHA SQUARE,
ARAKAZHA ROAD, MOOVATTUPUZHA- 686 661

R1- ASG

R2&3-SC

R4- SMT.VINITHA B, G.P.

R5 SMT.M.U.VIJAYALAKSHMI, SC

R6

O R D E R

The petitioner shall serve a copy of this writ petition to Smt.M.U.Vijayalakshmi, learned standing counsel for Kochi Metro Rail Ltd.

Post on 18.05.2020.

Sd/-

**GOPINATH P
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS.

EXHIBIT P-1:TRUE COPY OF THE PLAN SUBMITTED BY THE 5TH RESPONDENT FOR THE CONSTRUCTION OF BOAT JETTY TERMINALS AND APPROVED BY THE COMPETENT AUTHORITIES

EXHIBIT P-2: TRUE COPY OF THE GAZETTE NOTIFICATION DATED 07/12/2019

EXHIBIT P-3:TRUE COPY OF THE PERMISSION NO.696/8/CA/AMASR DATED 16/03/2019 ISSUED BY THE OFFICE OF THE COMPETENT AUTHORITY.

EXHIBIT P-4:TRUE COPY OF THE PERMISSION NO.3560/A1/2018/KCAMA DATED 15/06/2019 ISSUED BY THE KERALA COASTAL ZONE MANAGEMENT AUTHORITY.

EXHIBIT P-5:TRUE COPY OF THE PERMISSION NO.SWAK/A1/33/19 DATED 10/07/2019 ISSUED BY THE STATE WETLAND AUTHORITY KERLA.

EXHIBIT P-6: TRUE COPY OF THE PLAN PROPOSED BY THE 5TH RESPONDENT FOR CONSTRUCTION OF BUILDING OVER THE BOAT JETTY TERMINAL